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OA-19/2000

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copies of
final order
dt. 23.5.2001 issued
to counsel for
both sides. *Am*

DS
28/5/01

S.O (J)

Order dated 23.5.2001

Shri S.N. Rathi, learned counsel
for the petitioner wants to submit
that he does not want to pursue
this O.A. In view of this, O.A. is
disposed of as withdrawn.

Shri A.K. Bose, learned Sr. Sp. Counsel
is present and heard.

S. N. Rathi
Vice-Chairman
23/5

A. K. Bose
Member (J)